

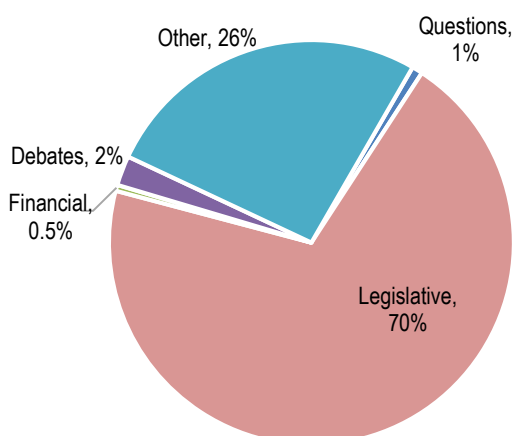
Plan vs. Performance

Monsoon Session: July 20 to August 13, 2026

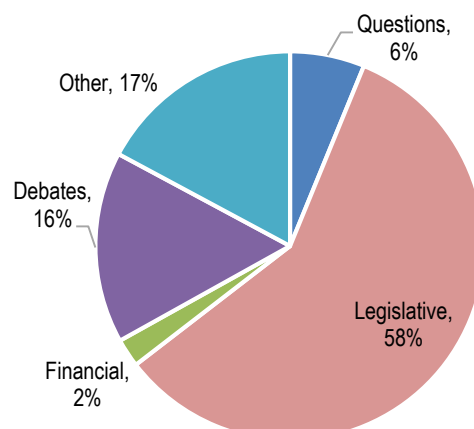
This note lists the legislative business planned by Parliament and compares it with the actual performance during the Monsoon Session 2026.

	Plan	Actual
No. of Sittings (Lok Sabha)	19	19
No. of Sittings (Rajya Sabha)	19	19
No. of Bills for passing		
- Finance and Appropriation Bills	1	1
- Other Bills	7	11
No. of Bills for introduction		
- Finance and Appropriation Bills	1	1
- Other Bills	5	12

Time spent on various business in Lok Sabha



Time spent on various business in Rajya Sabha



The Monsoon Session of Parliament was held from July 20, 2026 to August 13, 2026. During this period, Lok Sabha worked for 15% of its scheduled time and Rajya Sabha for 33%. Twelve Bills were introduced and 11 were passed (excluding one Appropriation Bill).

Bills listed for introduction, consideration and passing

Short Title	Lok Sabha	Rajya Sabha
The Supreme Court (Number of Judges) Amendment Bill, 2026	Introduced on 20 Jul 2026 Passed on 3 Aug 2026	Passed on 5 Aug 2026
The Prevention of Insults to National Honour (Amendment) Bill, 2026	Passed on 30 Jul 2026	Introduced on 24 Jul 2026 Passed on 29 Jul 2026
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2026	Passed on 7 Aug 2026	Introduced on 28 July 2026 Passed on 3 Aug 2026
The Registration of Births and Deaths (Amendment) Bill, 2026	Introduced on 29 Jul 2026 Passed on 31 Jul 2026	Passed on 4 Aug 2026
The Taxation and Other Laws (Amendment) Bill, 2026*	Introduced on 4 Aug 2026 Passed on 6 Aug 2026	Passed on 10 Aug 2026

Note: * This Bill was listed in the agenda as the Income-Tax (Amendment) Bill, 2026.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction, but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Public Examinations (Prevention of Unfair Means) Amendment Bill, 2026	Introduced on 27 Jul 2026 Passed on 29 Jul 2026	Passed on 30 Jul 2026
The Bankers' Books Evidence Bill, 2026	Introduced on 3 Aug 2026 Passed on 5 Aug 2026	Passed on 10 Aug 2026
The Tribunals Reforms Bill, 2026	Introduced on 10 Aug 2026 Passed on 10 Aug 2026	Passed on 11 Aug 2026
The National Co-operative Development Corporation (Amendment) Bill, 2026	Introduced on 10 Aug 2026 Passed on 11 Aug 2026	Passed on 12 Aug 2026
The Kerala (Alteration of Name) Bill, 2026	Introduced on 10 Aug 2026 Passed on 11 Aug 2026	Passed on 12 Aug 2026
The Mines and Minerals (Development and Regulation) Amendment Bill, 2026	Introduced on 10 Aug 2026 Passed on 12 Aug 2026	Passed on 13 Aug 2026

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction, but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
The Indian Statistical Institute Bill, 2026	Introduced on 3 Aug 2026	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills listed for consideration and pending

Short Title	Lok Sabha	Rajya Sabha
The Viksit Bharat Shiksha Adhishthan Bill, 2025	Introduced on 15 Dec 2025 Referred to Joint Committee	
The Foreign Contribution (Regulation) Amendment Bill, 2026	Introduced on 25 Mar 2026 Referred to Joint Committee	

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills listed for introduction, introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No.3) Bill, 2026	Introduced on 4 Aug 2026 Passed on 4 Aug 2026	Passed on 6 Aug 2026

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

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